

(b) Further release of spectrum during the year as per MoU is contingent on fulfillment of timelines/triggers in the MoU.

(c) Allotment of spectrum is done by MoC&IT.

#### **Purchase of air radar from US**

†308. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to purchase state of the art air radar from the United States of America;

(b) if so, the details thereof;

(c) the purpose of purchasing such radars; and

(d) the time by when the deal is likely to materialize?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) At present there is no proposal with the Ministry of Defence to purchase state of the art air radar from the United States of America.

(b) to (d) Does not arise.

#### **Checking portraying of Army's image in disgraceful manner**

†309. SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in some of the newspapers, army's image is depicted in a disrespectful manner;

(b) if so, whether efforts are being made to check it; and

(c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Government takes measures to appropriately brief and inform the media, regarding the Armed Forces. Appropriate action is taken in case of inaccurate reporting on the Armed Forces.

#### **Fragging and suicide cases in armed forces**

310. SHRI N.K. SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is aware that armed forces have been grappling with instances of fragging and suicide cases every year;

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†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether inspite of the measures taken by Government to prevent such instances of fragging and suicide cases, the toll continues to mount alarmingly; and

(d) if so, the steps Government has taken to check such cases?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Yes, Sir.

(b) The details of suicide and fratricide (fragging) cases for the last three years are as under:

	2007	2008	2009
Suicide	142	130	111
Fratricide	08	04	01
(fragging)			

(c) No, Sir.

(e) Does not arise.

#### Transparency in defence deals

311. SHRI N.K. SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether the CBI has recently asked the Union Government to blacklist some defence firms;

(b) if so, the details thereof;

(c) whether some Indian companies are also having nexus with foreign defence firms;

(d) if so, the facts thereof; and

(e) the steps Government proposes to take to bring transparency in defence deals?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. CBI has recommended blacklisting of the following firms on the basis of their investigation of FIR against Shri Sudipto Ghosh, former DGOF and others regarding illegal gratification:

(i) M/s Singapore Technologies Kinetics Ltd. (SKT).

(ii) M/s Israel Military Industries Ltd. (IMI).

(iii) M/s T.S. Kissan & Co. Pvt. Ltd., New Delhi.